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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.297/252/HDB/2018
NAME OF THE COMPANY	DPK Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	DPK Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sree Prachi	Adv	9966775282	DP
A- Sanelhya Lami	Adv	9966775282	DP

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujankumar Reddy	Advocate	9160001435	SR

ORDER

Counsel for Applicant is present. She requested time to file Board Resolution.

Shri T. Sujankumar Reddy, CGSC for RoC is present.

List it for hearing on 02.08.2018.


Member (J)

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